

Revamping of shipping projects

619. SHRI D. KUPENDRA REDDY: Will the Minister of SHIPPING be pleased to state:

(a) whether Government plans for revamping of about 13 shipping projects under Sagarmala Programme;

(b) if so, the details thereof; and

(c) by when these ports under the programme would be fully ready for operationalization?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Port Master Plans for 12 Major Ports have been prepared keeping in mind the requirements upto year 2035. A total of 142 port modernization and 30 Port connectivity projects have been identified in the Master Plans.

(c) These identified projects will be taken up over the next 20 years (till 2035) for implementation in phases.

Development of ports under Sagarmala project

620. SHRI RANJIB BISWAL: Will the Minister of SHIPPING be pleased to state:

(a) whether the Ministry has received any proposal from Government of Odisha for development of ports under Sagarmala Project;

(b) if so, the details thereof;

(c) whether the feasibility reports and other formalities of these projects have been completed, so far, and if so, the details thereof; and

(d) the details of those projects which have been short listed for development?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir.

(b) to (d) The Ministry of Shipping has received a proposal from Government of Odisha for development of Riverine Port on River Mahanadi. Further action will be taken on the receipt of the report of feasibility Study.

MOUs for development of ports and manufacture of ships

621. SHRI K. R. ARJUNAN: Will the Minister of SHIPPING be pleased to state the details of MoUs signed with foreign countries during the last two years for the development of ports and manufacture of ships in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): The following MoU/Agreements have been signed by India with foreign countries during the last two years for the development of ports and manufacture of ships in the country :

- (i) Memorandum of Understanding between the Government of the Republic of India and the Islamic Republic of Iran over Partnership of India in Development Plan of Chabahar Port, signed on 06 May, 2015.
- (ii) Memorandum of Understanding between the Ministry of Shipping of the Republic of India and the Ministry of Oceans and Fisheries of the Republic of Korea on Cooperation in the fields of Maritime Transport and Logistics, signed on 18 May, 2015. Scope of cooperation under the MoU, *inter-alia*, includes utilization, development and management of domestic and overseas ports.
- (iii) Agreement between the Government of the Republic of India and the Hashemite Kingdom of Jordan on Maritime Transport, signed on 11 October, 2015. Areas for development and cooperation under the Agreement, *inter-alia*, includes ship building.
- (iv) Memorandum of Understanding between the Ministry of Shipping of the Republic of India and the Ministry of Oceans and Fisheries of the Republic of Korea on Cooperation in Port Related Industry, signed on 13 April, 2016.
- (v) Memorandum of Understanding between the Ministry of Shipping of the Republic of India and the Ministry of Public Works and Transport of the Kingdom of Spain on Cooperation in Port Matters, signed on 05 July, 2016.

2. Cochin Shipyard Limited, Kochi has entered into the following Agreements/MoU with foreign companies for development of shipbuilding sector:

- (i) Technical Collaboration for developing the design for a Trailer Suction Hopper Dredger with M/s C-Job & Partners BV, Netherlands, signed on 19 July, 2014.
- (ii) Memorandum of Understanding for Design for construction of Anti Submarine Warfare shallow water crafts for Indian Navy with M/s Alion, United State of America, signed on 11 August, 2014.
- (iii) Memorandum of Understanding for construction of Dredgers with M/s IHC, Holland, signed on 09 February, 2015.

- (iv) Technical Service Agreement for construction of LNG Carriers for M/s Gas Authority of India with M/s Samsung Heavy Industries, South Korea, signed in March, 2015.
- (v) Memorandum of Understanding for service Ballast Water Treatment Plants with M/s TechCross, South Korea, signed on 04 November, 2015.
- (vi) License agreement with M/s GTT France for building Liquefied Natural Gas ships for using their patented Mark-III Technology, exchanged on 02 December, 2015.

Revival of river Saraswati

†622. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that scientific evidences have revealed that the mythological river Saraswati used to pass through Gujarat, Rajasthan and Haryana;
- (b) if so, the scientific details thereof and whether the Ministry is contemplating to further revive the river in this direction; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN):

(a) to (c) The Ministry of Water Resources, River Development and Ganga, Rejuvenation constituted an Expert Committee to Review available Information on Palaeo-channels. The Expert Committee based on Remote Sensing, Geological, Hydrogeological and Archaeological evidences has concluded that a large Himalayan born river flowed through the wide channel of Ghaggar-Hakara-Nara from Himalayas to Rann of Kachh. The Committee has suggested several recommendations which include:

- (i) Establishing data bank for compiling of scientific information on Palaeo-channels.
- (ii) Delineation of sub-surface aquifer disposition of identified Palaeo-channels and assessment of ground water potential and feasibility of artificial recharge in those Palaeo-channels.

†Original notice of the question was received in Hindi.